

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

TCP(IB)-921(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 03.05.2018

NAME OF THE PARTIES:

JCC Infrastructure Pvt. Ltd.

v/s.

DBM Geotechnics & Constructions Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

At request of the Petitioner's Counsel, list this matter on 15.06.2018.

RAVIKUMAR DURAISAMY
Member (Technical)

B.S.V. PRAKASH KUMAR
Member (Judicial)